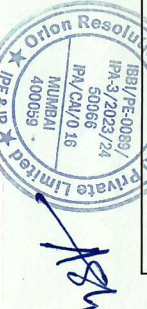
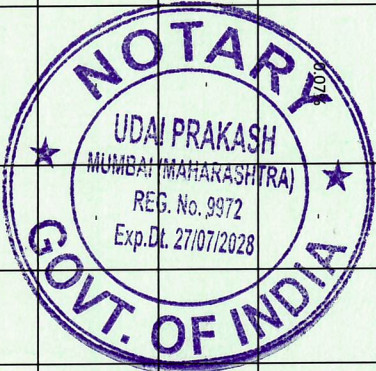


Annexure-2														
Name of the corporate debtor: Takshashila Heights India Private Limited; Date of commencement of CIRP: 21st January 2026; List of creditors as on 9th June, 2026														
List of Unsecured financial creditors belonging to any class of creditors (Homebuyers)														
Sr. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC						
1	Mr. Virendra Shah & Mrs. Monaben Shah	01.02.2026	6,999,999.00	0.00	unsecured	-	no	-	-	-	6,999,999.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.	
2	Ms. Susan Simon Macwan	01.02.2027	11,658,140.00	0.00	unsecured	-	no	-	-	-	11,658,140.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.	
3	Falguni Jignesh Gandhi, Mr. Jignesh Ajitbhai Gandhi	01.02.2028	5,463,725.00	0.00	unsecured	-	no	-	-	-	5,463,725.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.	
4	Mrs. Kusum Vinod Jain Mr. Vinod Babulal Jain	01.02.2026	7,582,227.95	0.00	unsecured	-	no	-	-	-	7,582,227.95	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.	
5	Mrs. Priyanka Shaileshkumar Dharu	02.02.2026	3,075,520.00	0.00	unsecured	-	no	-	-	-	3,075,520.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.	
6	Mr. Marnik Desai Mrs. Manali Desai	02.02.2026	10,757,573.00	0.00	unsecured	-	no	-	-	-	10,757,573.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.	
7	Mr. Divesh Shaileshbhai Mehta & Rajan Shaileshkumar Mehta	02.02.2026	2,219,750.00	0.00	unsecured	-	no	-	-	-	2,219,750.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.	
8	Roshan Lal Khandelwal	02.02.2026	2,888,500.00	0.00	unsecured	-	no	-	-	-	2,888,500.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.	
9	Manoj Indrajitbhai Thakur	02.02.2026	7,061,000.00	0.00	unsecured	-	no	-	-	-	7,061,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.	
10	Dharmeshbhai Adhiya Jaipal Adhiya	02.02.2026	4,858,211.00	0.00	unsecured	-	no	-	-	-	4,858,211.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.	

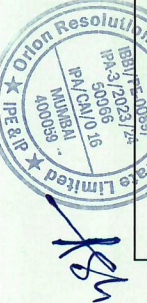
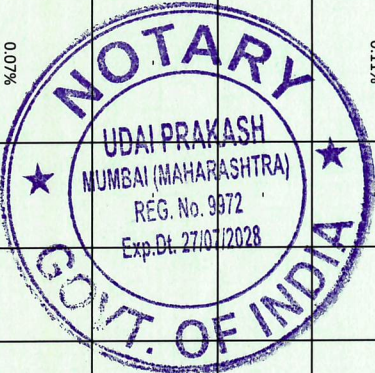


11	Virendra D. Jain	02.02.2026	7,742,000.00	0.00	unsecured	-	no	-	-	-	7,742,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
12	Harsh Chandrakant Vora Pulkit Chandrakant Vora	03.03.2026	1,749,680.00	0.00	unsecured	-	no	-	-	-	1,749,680.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
13	Samson Emmanuel Kotwal Charulata Samson Kotwal	03.03.2026	5,764,500.00	0.00	unsecured	-	no	-	-	-	5,764,500.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
14	Mr. PINALKUMAR ASHOK KUMAR SHAH Mrs. VAISHALI BEN PINALBHAI SHAH	03.03.2026	9,558,160.00	2,501,000.00	unsecured	-	no	0.07%	-	-	7,057,160.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
15	Rameshchandra Trilokchandra Nagar Jayeshkumar Rameshchandra Nagar	03.02.2026	4,999,200.00	2,572,500.00	unsecured	-	no	-	-	-	2,426,700.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
16	Charmi Shikhar Shah Shikhar Tuskar Shah	03.02.2026	4,221,000.00	0.00	unsecured	-	no	-	-	-	4,221,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
17	Vishal Thakor	03.02.2026	3,363,500.00	0.00	unsecured	-	no	-	-	-	3,363,500.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
18	Bharat Shah	04.02.2026	6,398,432.00	0.00	unsecured	-	no	-	-	-	6,398,432.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
19	Ketan Kumar Shah Nimisha Shah	03.03.2026	5,772,772.00	0.00	unsecured	-	no	-	-	-	5,772,772.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
20	Arpita Pritesh Kumar Khristi	04.03.2026	3,600,000.00	0.00	unsecured	-	no	-	-	-	3,600,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
21	JAYDIP DINESHBHAI PARMAR	02.02.2026	2,500,000.00	0.00	unsecured	-	no	-	-	-	2,500,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
22	Alphiyas Daudbhai Suvera	04.02.2026	4,422,985.00	0.00	unsecured	-	no	-	-	-	4,422,985.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.

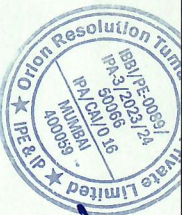


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23	Chirag Doshi	04.02.2026	6,189,757.00	3,621,000.00	unsecured	-	no	0.11%	-	2,568,757.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
24	1) Kushal Hitenkumar Vyas. 2) Shama Kushal Vyas	04.02.2026	2,990,300.00	0.00	unsecured	-	no	-	-	2,990,300.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
25	Raval Ilaben Jagdishkumar and Dhara Darshit Trivedi,	03.02.2026	8,000,000.00	0.00	unsecured	-	no	-	-	8,000,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
26	Elvis Christian	04.02.2026	3,717,900.00	2,362,500.00	unsecured	-	no	0.07%	-	1,355,400.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
27	Sardarmal Rajendra Kumar	04.02.2026	6,607,840.00	3,843,315.00	unsecured	-	no	0.11%	-	2,764,525.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
28	Chintan Subhashbhai Jain and Asha Subhashbhai Kampaniya	04.02.2026	5,030,580.00	0.00	unsecured	-	no	-	-	5,030,580.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
29	Sanjay Nathmalji Jain	04.02.2026	4,067,000.00	4,067,000.00	unsecured	-	no	0.12%	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
30	Kamini Jigar Gajjar	04.02.2026	5,507,840.00	0.00	unsecured	-	no	-	-	5,507,840.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
31	Mr. Jinal Madhusudan Oza and Mrs Nayben Madhusudan Oza,	04.02.2026	5,635,000.00	3,875,100.00	unsecured	-	no	0.11%	-	1,759,900.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
32	Mrs. Lata Prajapati	04.02.2026	5,310,667.00	0.00	unsecured	-	no	-	-	5,310,667.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
33	Mr. Ashish Prajapati	04.02.2026	5,310,667.00	0.00	unsecured	-	no	-	-	5,310,667.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.

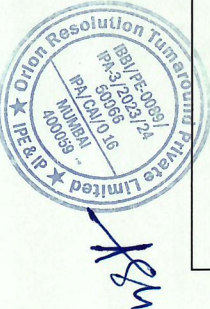
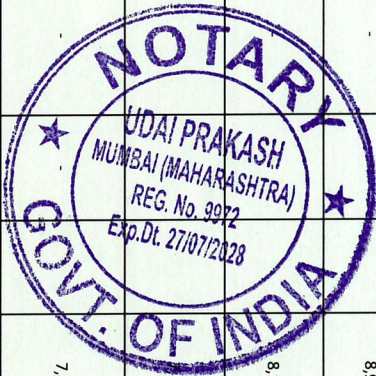


34	Mr. Hemesh Upadhyay and Mrs. Parul Upadhyay (C-1301)	10.02.2026	2,935,778.00	2,935,778.00	unsecured	-	no	0.09%	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
35	Mrs. Vasuben Suresh Vedaliya	09.02.2026	4,000,000.00	3,000,000.00	unsecured	-	no	0.09%	-	1,000,000.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
36	Mrs. SUCHARTI BENIWAL	06.02.2026	7,000,000.00	4,969,291.00	unsecured	-	no	0.14%	-	2,030,709.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
37	Mrs. Manisha Vaibha Modi and Mr. Vaibhav Modi	06.02.2026	5,000,000.00	0.00	unsecured	-	no	-	-	5,000,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
38	Mrs. Ujwalaben Prabhakar Nimbale and Pratima Kartik Koshti	06.02.2026	6,075,000.00	6,075,000.00	unsecured	-	no	0.18%	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
39	Kiran V Bhavsar and Mrs. Kinjal Bhavsar	06.02.2026	2,741,000.00	2,741,000.00	unsecured	-	no	0.08%	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor
40	Mrs. Jayshreeben R Vara and Mr. Rajeshkumar D Vara	06.02.2026	3,670,000.00	0.00	unsecured	-	no	-	-	3,670,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
41	Santosh kumar purchit	31.3.2026	5,750,056.00	5,750,056.00	unsecured	-	No	0.17%	-	0.00	0.00	Claim admitted as per bank statements and tally data
42	Mrs. Mamta Vishal Langalia & Mr. Vishal Dineshchandra Langalia	02.02.2026	8,922,661.00	1,429,064.00	unsecured	-	no	0.04%	-	0.00	7,493,597.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
43	Mrs. Mamta Vishal Langalia & Mr. Vishal Dineshchandra Langalia	02.02.2026	8,922,661.00	2,087,454.00	unsecured	-	no	0.06%	-	0.00	6,835,207.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
44	Ms. Avani Pranav Shah	06.02.2026	7,060,068.49	0.00	unsecured	-	no	-	-	7,060,068.49	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
45	Hetvi Hardik Shah	06.02.2026	7,060,068.49	0.00	unsecured	-	no	-	-	7,060,068.49	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.

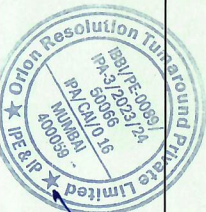
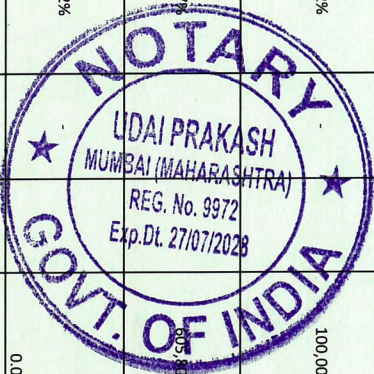


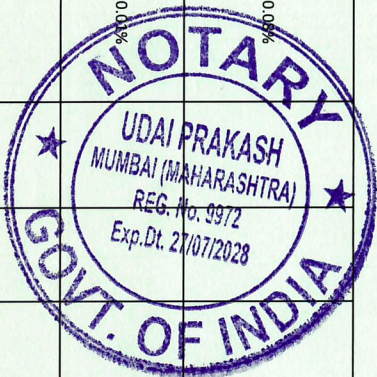
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46	Pratchi Hetal Shah	06.02.2026	5,581,712.33	0.00	unsecured	-	no	-	-	5,581,712.33	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
47	Hetal Dilipbhai Shah	06.02.2026	8,966,780.82	0.00	unsecured	-	no	-	-	8,966,780.82	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
48	Dilipbhai Bhiriraj Shah	06.02.2026	8,110,068.49	0.00	unsecured	-	no	-	-	8,110,068.49	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
49	Pratimaben Dilipbhai Shah	06.02.2026	7,156,712.33	0.00	unsecured	-	no	-	-	7,156,712.33	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
50	Pranav Dilipbhai Shah	06.02.2026	7,895,890.41	0.00	unsecured	-	no	-	-	7,895,890.41	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
51	Harendra Sheth	06.02.2026	6,942,534.25	0.00	unsecured	-	no	-	-	6,942,534.25	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
52	Hardik Dilipbhai Shah	06.02.2026	8,110,068.49	0.00	unsecured	-	no	-	-	8,110,068.49	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
53	Anandkumar Thakkar	16.02.2026	7,350,000.00	0.00	unsecured	-	no	-	-	7,350,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
54	Hetal Dilipbhai Shah	06.02.2026	8,966,780.82	0.00	unsecured	-	no	-	-	8,966,780.82	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
55	Ketan Sheth	17.02.2026	4,582,500.00	932,500.00	unsecured	-	no	0.03%	-	3,650,000.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
56	Hardik Upadhyay	04.03.2026	3,618,582.00	3,618,582.00	unsecured	-	no	0.11%	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.
57	Hanuman Chand	04.03.2026	6,095,000.00	5,374,000.00	unsecured	-	no	0.16%	-	721,000.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.



58	Nukala Bhagyalakshmi	16.03.2026	6,613,785.00	6,613,785.00	unsecured	-	no	0.19%	-	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
59	Om Kamesh Gajjar	07.03.2026	4,321,800.00	4,221,800.00	unsecured	-	no	0.12%	-	-	100,000.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
60	Dhaivat Mehta	09.03.2026	6,440,000.00	5,834,200.00	unsecured	-	no	0.17%	-	-	605,800.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
61	Rashi Jain	19.02.2026	4,000,000.00	4,000,000.00	unsecured	-	no	0.12%	-	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.
62	Birendra Kumar Brahma	13.03.2026	6,427,600.00	4,512,365.00	unsecured	-	no	0.13%	-	-	1,915,235.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
63	Himrekha Manoj Jain	04.03.2026	3,724,000.00	0.00	unsecured	-	no	-	-	-	3,724,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
64	Trupt Shah	03.03.2026	9,000,000.00	9,000,000.00	unsecured	-	no	0.26%	-	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.
65	Veenaben Hariyani	08.03.2026	6,100,000.00	0.00	unsecured	-	no	-	-	-	6,100,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
66	Naresh Shah and Smita Shah	06.04.2026	5,800,000.00	5,800,000.00	unsecured	-	-	0.17%	-	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.
67	Harshvardhan Maurya	21.03.2026	1,350,000.00	1,050,000.00	unsecured	-	no	0.03%	-	-	300,000.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
68	Jay Patel	03.03.2026	8,499,500.00	7,394,565.00	unsecured	-	no	0.22%	-	-	1,104,935.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.





69	Sonal Thakkar	04.02.2026	6,090,987.00	2,900,000.00	unsecured	-	no	0.06%	-	-	0.00	3,190,987.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
70	Rank Finworld LLP		500,000.00	500,000.00	unsecured	-	no	0.03%	-	-	0.00	0.00	The Claim has been admitted provisionally as per information received from the Financial creditors and promoters. Claim Form pending
71	Kajal Joshi and Viral Joshi	04.02.2026	15,195,775.00	11,724,123.00	unsecured	-	no	0.34%	-	-	0.00	3,471,652.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
72	1. DARSHINI PRAGNESHKUMAR CHAMPANERI 2. PRAGNESH NARENDRABHAI CHAMPANERI	29.04.2026	9,049,804.00	4,500,000.00	unsecured	-	No	0.13%	-	-	4,549,804.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.
74	Mr. Shehzad M Patrawala	05.02.2026	10,000,000.00	0.00	unsecured	-	no	-	-	-	10,000,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.
75	Ramesh Parikh	04.02.2026	5,235,240.00	4,614,780.00	unsecured	-	no	0.13%	-	-	620,460.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.



76	Ishwarcharan Builders Pvt Ltd.	21.02.2026	7,698,000.00	7,698,000.00	unsecured	-	no	0.22%			0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.
77	Ishwarcharan Builders Pvt Ltd.	21.02.2027	5,000,000.00	5,000,000.00	unsecured	-	no	0.15%			0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.
78	Ishwarcharan Builders Pvt Ltd.	21.02.2028	3,266,000.00	3,266,000.00	unsecured	-	no	0.10%			0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.
79	Ishwarcharan Builders Pvt Ltd.	21.02.2029	5,000,000.00	5,000,000.00	unsecured	-	no	0.15%			0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.
80	Ishwarcharan Builders Pvt Ltd.	21.02.2030	5,000,000.00	5,000,000.00	unsecured	-	no	0.15%			0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.



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81	Ishwarcharan Builders Pvt Ltd.	21.02.2031	5,000,000.00	5,000,000.00	unsecured	-	no	0.15%	-		0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.
82	Ishwarcharan Builders Pvt Ltd.	21.02.2031	5,000,000.00	5,000,000.00	unsecured	-	no	0.15%	-		0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.
83	Ishwarcharan Builders Pvt Ltd.	21.02.2031	5,000,000.00	5,000,000.00	unsecured	-	no	0.15%	-		0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.
84	Ishwarcharan Builders Pvt Ltd.	21.02.2031	5,000,000.00	5,000,000.00	unsecured	-	no	0.15%	-		0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.
85	Mr. Hiteshkumar Ratnaji Jain	11.02.2026	6,650,000.00	0.00	unsecured	-	no	-	-	6,650,000.00	0.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.



